

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 7
CA(CAA)-169(PB)/2018

IN THE MATTER OF:

Incredible Realcon Pvt. Ltd. and IREO Pvt. Ltd. Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 05.10.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner : Mr. Rajeev K. Goel,
Mr. Kartikeya Goel, Advs.

ORDER

Arguments heard. Order reserved.

— Sd —

(M.M.KUMAR)
PRESIDENT

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

05.10.2018
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